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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JUNE, 1940—			
Wednesday, 12th ...	8-58 A.M.	Entrain.	
	9-00 A.M.	Leave Puri By special train.
	11-00 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JUNE, 1940—			
Thursday, 13th to Sunday, 23rd	HALT.		
Monday, 24th	9-28 A.M.	Entrain.	
	9-30 A.M.	Leave Cuttack	... By special train.
	11-45 A.M.	Arrive Puri.	
	Detrain and drive to Government House.		

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. Bowstead, Esq., M.C., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

J. BOWSTEAD,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 17th June 1940.

No. 4229-A.—Rai Sahib Manmatha Nath Basu, Magistrate and Collector of Puri, is granted leave on average pay for two months and fifteen days under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 22nd May 1940.

Notification no. 3624-A., dated the 15th May 1940, granting him leave on average pay for three months, with effect from the date of relief, is cancelled.

The 18th June 1940.

No. 4266-A.—Sri G. Apparao Pantulu, Deputy Magistrate and Deputy Collector, in temporary charge of the Bargarh subdivision of the district of Sambalpur, is transferred to the headquarters station of the district of Cuttack.

The 18th June 1940.

No. 4270-A.—On return from leave Mr. H. Dayal, I.C.S., Joint Magistrate and Deputy Collector, is appointed to hold charge of the Bargarh subdivision of the district of Sambalpur.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 18th June 1940.

No. 2925-L.S.-G.—It is hereby notified in accordance with the provisions of sub-section (3) of section 10 of the Bihar and Orissa Local Self-Government Act, 1885, that Sree Baldeb Lala has been duly appointed by the Cuttack District Board to be a member of the Jajpur Local Board in the district of Cuttack in place of Sree Rama Chandra Misra, resigned.

The 19th June 1940.

No. 2962 L.S.-G.—In exercise of the powers conferred by section 18 of the Bihar and Orissa Local Self-Government Act, 1885, the Governor of Orissa is pleased to appoint the Rev. H. I. Frosts, Secretary, Technical School, Balasore, to be a member of the Balasore District Board, in place of Mr. J. G. Gilson, resigned.

The 19th June 1940.

No. 2964-L.S.-G.—It is hereby notified in accordance with the provision of section 9 of the Bihar and Orissa Local Self-Government Act, 1885, that Sri Bhairab Chandra Mohapatra has been duly elected as a member of the Balasore District Board

from electoral circle no. VIII (Remuna police-station) in place of Sri Golaknath Dey, resigned.

By order of the Governor,
S. DAS,
Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 13th June 1940.

No. 2642-E.—Sri Dukhishyam Mitra, Deputy Inspector of Schools, Khurda, is appointed to act as District Inspector of Schools, Puri, in the senior branch of class II of the Provincial Educational Service temporarily for three months, with effect from the 16th June 1940 or till a permanent appointment is made to the post in consultation with the Joint Public Service Commission whichever is earlier, vice Sri Ramchandra Ramanuja Das, retired.

The 18th June 1940.

No. 2693-E.—Sri Devendra Nath Ratha, Inspector of Excise and Salt, appointed to act as Superintendent of Excise and Salt, Balasore, in notification no. 2224-E., dated the 8th May 1940, is allowed to continue in his appointment till the 28th February 1941.

By order of the Governor,
S. DAS,
Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME DEPARTMENT.

NOTIFICATIONS.

The 15th June 1940.

No. 4205-A.—Sri Bhabakrushna Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector on probation and Additional Tahsildar, Sambalpur, is appointed to be a Magistrate of the second class.

The 19th June 1940.

No. 4282-A.—Sri Durga Prasad Tripathi Sub-Deputy Collector on probation at the headquarters station of the district of Balasore, is appointed to be a Magistrate of the third class. He is also directed under the proviso to section 357 (2) of the Code of Criminal Procedure, 1898 (Act V of 1898), to take down evidence in the English language.

The 19th June 1940.

No. 4285-A.—Sri Debiprasad Das, Sub-Deputy Collector on probation at the headquarters station of the district of Puri, is appointed to be a Magistrate of the third class. He is also directed under the proviso to section 357 (2) of the Code of Criminal Procedure, 1898 (Act V of 1898), to take down evidence in the English language.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

OFFICE OF THE DIRECTOR OF DEVELOPMENT.

NOTIFICATION.

The 14th June 1940.

No. 8461-Ind.—Sri G. P. Fajari, Textile Expert, Orissa, is granted leave on average pay for twenty days under rules 150 and 154 to 157 of the Orissa Service Code, with effect from the 6th May 1940.

S. SOLOMON,
Director of Development, Orissa.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR- GENERAL OF PRISONS.

NOTIFICATION.

The 15th/18th June 1940.

No. 7206-M.—The undermentioned teachers and demonstrators of the Orissa Medical School, Cuttack, conducted the post-graduate course of training of the sub-assistant surgeons and local Indian doctors held at the Orissa Medical School from the 2nd January 1940 to 31st March 1940:—

Teachers (Civil Assistant Surgeons)—

- (1) Dr. Narayan Das Dutta, M.B., D.T.M., Teacher of Medicine.
- (2) Dr. Devendra Prasad Das, B.Sc., M.B., D.T.M., Teacher of Surgery.
- (3) Dr. Prafulla Chandra Ray, M.B., L.M. (Dub.), Teacher of Midwifery.
- (4) Dr. Jaganath Das, M.B., D.T.M., Teacher of Materia Medica and Medical Jurisprudence.

- (5) Dr. Gopal Chandra Pattanayak,
M.B., D.T.M., Teacher of Physiology.
- (6) Rai Sahib Dr. Balmakunda Nayak,
M.B., D.P.H. (Cal.), Teacher of Hygiene.
- (7) Dr. Banbihari Patnaik, B.Sc.,
M.B. (Cal.), D.P.H. (Cal.), D.T.M.
& H. (Eng.) F.S.S. (Lond.), F.R.
S.T. M. & H. (Lond.), Teacher of Pathology.

Demonstrators (Civil Sub-Assistant Surgeons)—

- (1) Dr. Giridhari Mohapatra, L.M.P.,
Demonstrator of Surgery.
- (2) Dr. Biswanath Kar, L.M.P., L.T.M.,
Demonstrator of Pathology.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Inspector-
General of Prisons, Orissa.*